

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-174/2012/5232/A

From:- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Akhtabul Ala,
i/c District & Sessions Judge,
Bongaigaon.

Dated Guwahati, the 14th June, 2024.

Sub:- **Casual leave.**

Ref:- Letter No. DJB.I-11/2024/3131, Dated 13.06.2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 15.06.2024, along with station leave permission, from the evening of 14.06.2024 till the morning of 18.06.2024**, has been granted. The next senior most Judicial Officer available at the station will remain in charge of your Court and Office as well as the Court and Office of the District & Sessions Judge, Bongaigaon during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-174/2012/5233/A, dated , 14-06-2024
Copy to:

✓ 1. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)